

C. A. T. Bench, JAIPUR

Date of Order

Orders MP No. 155/93

16.3.93

Mr. B.C. Jain - counsel for petitioner.

Heard the learned counsel for the petitioner.
The M.P. for amendment ~~of~~ the O.A. is allowed.
Counsel for the petitioner submits that he has
already filed the amended O.A. The amended
O.A. may be listed for admission on 18.3.93.
The M.P. stands disposed of.

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(B.N.Dhoundiyal)
Member (A)

D.L.Mehta
Vice Chairman.

Copy sent to the app.
Secty No 1 on
Wd. 26/3 & 26/4

Date 16-4-93

31/8/93